

Amendment No. 22 was put and negatived.

"That the Bill be passed."

MR. DEPUTY SPEAKER : The question is :

The motion was adopted.

"That the Preamble stand part of the Bill."

18.24 hrs.

The motion was adopted.

MESSAGES FROM RAJYA SABHA
—Contd.

The Preamble was added to the Bill.

[English]

Long Title

SHRI G. M. BANATWALLA : I beg to move :

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

That in the Long Title,—

omit "establish and" (21)

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Auroville Foundation Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 1st September, 1988."

[Translation]

SHRI P. SHIV SHANKER : Why are you after the Title ?

MR. DEPUTY SPEAKER : I shall now put the amendment moved by Shri Banatwalla to the vote of the House.

AUROVILLE FOUNDATION BILL

As passed by Rajya Sabha

Amendment No. 21 was put and negatived.

[English]

MR. DEPUTY SPEAKER : The question is :

SECRETARY-GENERAL : Sir, I lay on the Table the Auroville Foundation Bill, 1988, as passed by Rajya Sabha.

"That the Long Title stand part of the Bill."

The motion was adopted.

18.25 hrs.

The Long Title was added to the Bill.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS—Contd.

SHRI P. SHIV SHANKER : Sir, I beg to move :

Fifty-sixth Report

"That the Bill be passed."

[English]

MR. DEPUTY SPEAKER : The question is :

MR. DEPUTY SPEAKER : We now take up Private Members' Business. Shri Kamla Prasad Rawat.